

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:4339  
ANSWERED ON:26.08.2004  
APPOINTMENT ON COMPASSIONATE GROUNDS  
Adhalrao Patil Shri Shivaji

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether there is a provision in the Government's policy to provide jobs on compassionate grounds to the wards/family members of those who died during their services (in terms of civil);
- (b) if so, whether Government is aware that Office of Accounts Controller (Air Force), Rajpur Road, Dehradun is not adhering to the Government's policy properly;
- (c) the number of persons died in the year 1999 who were working in the Defence Accounts Controller Office (Air Force) at Rajpur Road, Dehradun;
- (d) whether the above department has not provided jobs on compassionate grounds to the family members of victims despite the repeated requests made by them;
- (e) if so, whether the Government would consider the matter on sympathetic ground; and
- (f) if so, by when the victims would be provided jobs?

**Answer**

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

- (a) Yes, Sir.
- (b) The Principal Controller of Defence Accounts (Air Force) Dehradun has been adhering to the existing Government policy.
- (c) Nine persons died in harness during the year 1999 in the office of Controller of Defence Accounts (Air Force), Dehradun (now Principal Controller of Defence Accounts (Air Force)).
- (d) to (f): As per extant policy on compassionate appointment, only 5% of the Group `C` & `D` vacancies approved by the Screening Committee to be filled up through direct recruitment in a given year are available for making appointment on compassionate grounds, subject to fulfilment of prescribed criteria laid down by the Government. Out of the nine cases mentioned in (c) above, compassionate appointments were given in five cases, as per prescribed criteria.